ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Pretitionel

2. P. MOHAN RUMAR COUNSEL FOR RESPONDENT

ORDER

Counsel representing both the parties are present and submitted that the parties are intending to settle the matter by way of compromise in this matter and in the connected matter, TCP/200/2016. They prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)